

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.01.2018.

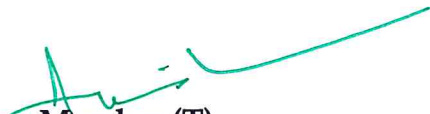
PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

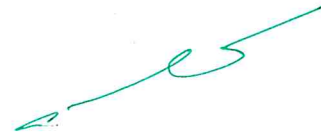
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 61/13	CA 01/16 in TP 51/16	For hearing	397/ 398	C. Vasanth Kumar & 2 Others Vs Balakrishna Livestock Breeders P. Ltd. & 12 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Jyothi. for A. Murali 9663309318.	RIGRS.	Jyothi.

ORDER

Counsel for the Petitioner is absent. No representation for the Petitioner. Counsel for Respondent 1 to 5 is present. Matter is listed today for hearing. Since there is no advocate for Petitioner is present and the Petitioner is also absent, matter is listed for hearing on 26.02.2018.


Member (T)


Member (J)